

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

Company Petition No. 14/(MAH)/2012  
CA No. :

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2017

NAME OF THE PARTIES: M/s. R S M Properties Pvt. Ltd.  
V/s.  
M/s. Supermax International Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Act 1956 & 241-242 of  
the Companies Act, 2013

S. No.	NAME	DESIGNATION	SIGNATURE
30.	Ankit Lohia. a/w Vishal Thakur i/b Argus Partners. Advocate for Resp No 10		V S V

ORDER

C.P. No. 11 to 14/397-398/CLB/MB /2012

At request of the parties, list this matter for final hearing on **24.03.2017**.

Sd/-

**B.S.V. PRAKASH KUMAR**  
**MEMBER (JUDICIAL).**

Sd/-

**V. NALLASENAPATHY**  
**MEMBER (TECHNICAL).**